

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 19/01/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARK</u>
<u>REGULAR MATTERS</u>				
1	E/1068/2007	Spentex Industries Ltd. -Vs- CCE PUNE III	PDS Legal /DR	* Issue Notice
2	E/1442/2007	Pharma Chem Services -Vs- CCE BELAPUR	IP/DR	*
3	E/1443/2007	Reema Madhavan -Vs- CCE BELAPUR	IP/DR	*
4	E/1444/2007	Sanj Pharma Engg. Pvt Ltd -Vs- CCE BELAPUR	IP/DR	*
5	E/233/2008	. D Link (India) Limited -Vs- CCE GOA	V. Sridharan, /DR	* No Notice
6	E/234/2008	. D Link (India) Limited -Vs- CCE GOA	IP/DR	* No Notice
7	E/398/2009	D-Link (I) Ltd. -Vs- CCE GOA	V. Sridharan, /DR	* Issue Notice
8	E/399/2009	D- Link (I) Ltd. -Vs- CCE GOA	V. Sridharan, /DR	* Issue Notice
9	E/400/2009	D-Link (I) Ltd. -Vs- CCE GOA	V. Sridharan, /DR	* Issue Notice
10	E/1101/2008	Indo Rama Synthetics [I] Ltd. -Vs- CCE NAGPUR	IP/DR	* Issue Notice
11	E/580/2009	CNH Industrial (India) Pvt Ltd (Earlier known as New Holland Fiat (India) Pvt. Ltd.) -Vs- CCE MUMBAI - II	V. Sridharan, /DR	*
12	E/588/2009	XL Telecom & Energy Limited -Vs- CCE AURANGABAD	V. Sridharan, /DR	*
13	E/1045/2009	Amiantit Fiberglass Industries India Pvt. Ltd. -Vs- CCE GOA	Economic Laws Practices /DR	* Issue Notice

14	E/1104/2009	Exide Industries Ltd. -Vs- CCE MUMBAI - III	V. Sridharan, /DR	* Issue Notice
15	E/1105/2009	Exide Industries Ltd. -Vs- CCE MUMBAI - III	V. Sridharan, /DR	* Issue Notice
16	E/1106/2009	Exide Industries Ltd. -Vs- CCE MUMBAI - III	V. Sridharan, /DR	* Issue Notice
17	E/1163/2009	CCE AURANGABAD -Vs- Crompton Greaves Ltd.	DR/IP	* Issue Notice
18	E/1286/2009	The Jamshri Ranjitsinghji Spg. & Wvg. Mills Co. Ltd. -Vs- CCE PUNE III	IP/DR	* Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**